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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 06 (RE-2003)/2002-2007

NEW DELHI: 21st April, 2003.

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Export and Import Policy, 2002-2007(RE 2003), the Central Government in supersession of earlier notifications on the following subject hereby makes the amendments in the ITC (HS) Classifications of Export and Import Items, 2002-2007 published on 31st March, 2002 (as amended from time to time), as below namely:-

2. A new Appendix IV to Schedule I of ITC(HS) Classification of Export and Import Items, 2002-2007, will be appended. This Appendix IV will contain a list of countries which are parties to the “Montreal Protocol on substances that deplete the Ozone layer”. This is with reference to Licensing note of Chapter 29 in ITC (HS) Classification of Export and Import Items, 2002-2007.

This issues in Public Interest.

(L. MANSINGH)
Director General of Foreign Trade
and ex-officio Addl. Secretary to the Govt. of India

Copy to all concerned.

ANNEXURE TO THE NOTIFICATION
NO.06 DATED: 21st APRIL, 2003

APPENDIX IV

List of Countries which are party to the “Montreal Protocol on Substances that deplete the ozone layer”

1. Albania	44. Ghana	85. Marshall Islands
2. Algeria	45. Grenada	86. Oman
3. Angola	46. Guatemala	87. Pakistan
4. Antigua & Barbuda	47. Guinea	88. Palau
5. Argentina	48. Guyana	89. Panama
6. Armenia	49. Haiti	90. Papua New Guinea
7. Bahamas	50. Honduras	91. Paraguay
8. Bahrain	51. India	92. Peru
9. Bangladesh	52. Indonesia	93. Philippines
10. Barbados	53. Iran, Islamic Republic of	94. Qatar
11. Belize	54. Jamaica	95. Romania
12. Benin	55. Jordan	96. Saint Kitts and Nevis
13. Bolivia	56. Kenya	97. Saint Lucia

14. Bosnia and Herzegovina
15. Botswana
16. Brazil
17. Brunei Darussalam
18. Burkina Faso
19. Burundi
20. Cameroon
21. Central African Republic
22. Chad
23. Chile
24. China
25. Colombia
26. Comoros
27. Congo
28. Congo, Democratic Republic of
29. Cost Rica
30. Côte d'Ivoire
31. Croatia
32. Cuba
33. Cyprus
34. Dominica
35. Dominican Republic

57. Kiribati
58. Korea, People's Democratic Republic of
59. Korea, Republic of
60. Kuwait
61. Kyrgyzstan
62. Lao People's Democratic Republic
63. Lebanon
64. Lesotho
65. Libyan Arab Jamahiriya
66. Madagascar
67. Malawi
68. Malaysia
69. Maldives
70. Mali
71. Malta
72. Mauritania
73. Mauritius
74. Mexico
75. Moldova
76. Mongolia
77. Morocco

98. Saint Vincent & the Grenadines
99. Samoa
100. Saudi Arabia
101. Senegal
102. Seychelles
103. Singapore
104. Solomon Islands
105. South Africa
106. Sri Lanka
107. Sudan
108. Swaziland
109. Syrian Arab Republic
110. Tanzania, United Republic of
111. Thailand
112. The Former Yugoslav Republic of Macedonia
113. Togo
114. Tonga
115. Trinidad and Tobago
116. Tunisia
117. Turkey
118. Tuvalu
119. Uganda
120. United Arab Emirates
121. Uruguay

36. Ecuador
37. Egypt
38. El Salvador
39. Ethiopia
40. Fiji
41. Gabon
42. Gambia
43. Georgia

78. Mozambique
79. Myanmar
80. Namibia
81. Nepal
82. Nicaragua
83. Niger
84. Nigeria

122. Vanuatu
123. Venezuela
124. Viet Nam
125. Yemen
126. Yugoslavia
127. Zambia
128. Zimbabwe